

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

14(ND)12

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.07.2018**

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

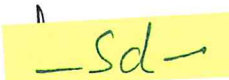
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vinayak Srivastav, Advocate for the Respondent

ORDER

Court notice to the parties through counsels, returnable on 20th of
August, 2018.


(Ina Malhotra)
Member (J)

(Sameer)